

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

IB NO. (IB)-249(ND)/2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
03.08.2017**

**NAME OF THE COMPANY:**M/s. Platinum Communications Pvt. Ltd. V/s.  
M/s. Mode Advertising and Marketing Pvt. Ltd.

**SECTION OF THE COMPANIES ACT:** 9 of IBC, 2016

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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	For the Petitioner (s)	: Mr. Siju Thomas, Advocate Mr. Saurabh Bhargavan, Advocate		
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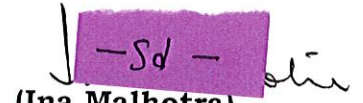
	For the Respondent (s)	: None		
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**Order**

The averments made in the Petition do not prima facie satisfy this Bench that the claim is within the period of limitation. Ld. Counsel prays for some time to clarify this point.

At his request, adjourned to 9<sup>th</sup> August, 2017.

  
**(S. K. Mohapatra)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**